

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 669&689 of 2019

IN THE MATTER OF:

Rajesh Kumar Agarwal & Ors.

...Appellants

Versus

M/s. Srivani Merchants Pvt. Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Indranil Ghosh, Ms. Sampurnaa Sanyal, Ms. Arushi Arora and Mr. Plazer Moktan, Advocates.

For Respondent: Mr. Nikhil Jain Advocate for R-1

ORDER

22.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 13th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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